BENCH-II

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P(IB) No.356/KB/2017

Present: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th September 2017, 10.30 A.M

Name of the Company		Jai Balaji Industries Ltd -Vs-		
		Jai Venktesh Concast P	vt Ltd.	
Under Section		8 & 9 IBC		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
J. The	s Hostes	havona, Ade Marso, Ade Bharron, Ade	for the obered	
AK AK	ASH SHARN HILESH KU	SHRIVASTAVA, ADV.	3 Intervening Applicant	Axach Sharm

1

12 09 2017 - CP (IB) No.356/KB/2017 - Jai Balaji Industries Ltd. Vs. Jai Venkatesh Concast Pvt. Ltd.

## ORDER

Ld. Lawyer on behalf of the petitioner as also the Ld. Lawyer as Intervenor is present. He submitted that he has filed an IA application sometime in the 31<sup>st</sup> July 2017. Since it was found defective, he has to file it on 14<sup>th</sup> August 2017. When the matter is taken up for hearing, the said application was not found listed and numbered.

Under such circumstances, it is not possible to hear the matter. Registry is directed list the matter immediately.

Fixed on 14.09.2017.

MANORAMA KUMARI MEMBER(J)

Sdl